

ITEM NO.1

COURT NO.5

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9336/2013

K.RAHEJA CORP.P.LTD. & ANR.

Appellant(s)

VERSUS

FRANKY MONTEIRO . & ORS.

Respondent(s)

WITH

C.A. No. 9343/2013 (III)

C.A. No. 9719/2013 (III)

C.A. No. 9698/2013 (III)

C.A. No. 9714/2013 (III)

C.A. No. 9717/2013 (III)

C.A. No. 9718/2013 (III)

C.A. No. 9715/2013 (III)

C.A. No. 9716/2013 (III)

C.A. No. 9711/2013 (III)

C.A. No. 9712/2013 (III)

C.A. No. 6825/2014 (III)

C.A. No. 5662/2014 (III)

C.A. No. 9713/2013 (III)

C.A. No. 9710/2013 (III)

Date : 01-05-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE NAVIN SINHA

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**UPON hearing the counsel the Court made the following
O R D E R**

**On the request of Mr. Nadkarni, learned Additional Solicitor
General of India, list on 24.07.2018.**

**(NARENDRA PRASAD)
COURT MASTER**

**(RENU DIWAN)
ASSISTANT REGISTRAR**